

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

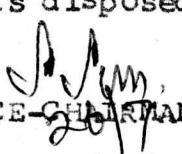
Memo at
OA for withdrawal
of original application
Sab 25/7 Bench

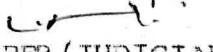
Free copy
of the order
at 26.7.00 given
to both counsel.

Sab 2/8 ^{Report} 2-8-2000
S.O.

Order dated 26.7.2000

In this case learned counsel for the petitioner has filed a Memo seeking withdrawal of the Original Application stating that his prayer made in the Original Application is likely to be granted by the respondents. Heard Shri D.Mohanty, learned counsel for the petitioner and Shri B.K. Nayak, learned Addl. Standing Counsel for the respondents as also Shri A.S.Naidu, learned counsel for Res.3. In view of memo filed O.A. is disposed of as withdrawn.


VICE-CHAIRMAN


MEMBER (JUDICIAL)